

DIVISION BENCH  
COURT - I

S-7

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/1681(KB)2018  
IA(I.B.C)/1251(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 28<sup>TH</sup> JUNE 2024**

|                  |  |
|------------------|--|
| IN THE MATTER OF | <b>PARAG SALES CORPORATION<br/>VS<br/>HVR PROJECTS PRIVATE LIMITED</b> |
| UNDER SECTION    | <b>IBC UNDER SEC 9</b>   |

**Appearances via video conference/physically**

Mr. Shaunak Mitra, Adv. ] For the Liquidator

**ORDER**

1. Ld. Counsel for the Liquidator Present.
2. **IA(I.B.C)/1251(KB)2024**
  - i. This IA has been filed for taking on record the Progress Report which is at Page 27 onwards. This IA is accompanied by an affidavit of Liquidator which is at Page 9 and 10 of this IA.
  - ii. This Progress Report is taken on record and this IA is accordingly **allowed** and **disposed of**.
  - iii. It is also submitted that a dissolution application is under process. Let the same be list if defect free.
3. Post this matter on **01/07/2024**.

**Balraj Joshi  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**